

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3328**

TO BE ANSWERED ON THE 1ST JANUARY, 2019/, PAUSHA 11, 1940 (SAKA)

STRENGTH OF CAPF PERSONNEL

3328. SHRI KALIKESH N. SINGH DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of sanctioned strength of Central Armed Police Forces (CAPF) personnel per lakh population, State wise;

(b) whether the sanctioned strength of CAPF personnel falls short per lakh population and if so, the reasons therefor;

(c) the details of financial allocation made by the Ministry, including reported expenditure made by all seven wings of CAPF;

(d) whether the Government is planning to take any initiative to improve the working condition of CAPF personnel and if so, the details thereof;

(e) the details of training facilities and infrastructure available to CAPF; and

(f) whether the Government is planning to take any initiative to improve the training facilities and infrastructure available to CAPF and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b) : Manpower in CAPFs and Assam Rifles are sanctioned on the basis of operational requirements. The force-wise sanctioned strength as on 30.11.2018 in CAPFs and AR is at Annexure-I.

(c) : Budget allocation is made on the basis of funds made available. The total Budget Allocation (Capital) for the years 2016-17, 2017-18 and 2018-19 and the expenditure incurred is at Annexure-II.

(d) : Continuous endeavors are made to improve the service conditions, public amenities, welfare of force personnel and level of housing satisfaction for officers and men of CAPFs. Some of the measures taken to improve conditions of personnel are listed in Annexure-III.

(e) & (f) : Specialized training is imparted by the Central Armed Police Forces (CAPFs) to its personnel before deployment. Special courses are also conducted for counter insurgency/militancy/naxalism operations with the help of various agencies, who have specialization in the field. To improve the training infrastructure of CAPFs, Government has sanctioned Rs.1520.06 Crores for raising of new training centres and development of infrastructure of training centres in the last five years till 26.12.2018.

As regards, facilities and service benefits, CAPF personnel deployed at borders are provided with barrack accommodation with cook house, dining hall and toilet blocks. In harsh areas, integrated composite buildings with central heating and freeze proof toilets are provided. The CAPF personnel deployed in such areas are also entitled to various allowances which inter-alia include Risk & Hardship Allowance, Medical facilities, Air Courier Services, dedicated rail coaches in some major trains, Central Police Canteen, Recreation and transit camp facilities.

Annexure-I

Referred to in reply to part (a) & (b) of Lok Sabha
Unstarred Q.No.3328 for answer on 01.01.2019

Force	Sanctioned Strength						Total Sanctioned Strength
	GOs		SOs		ORs		
	Male	Female	Male	Female	Male	Female	
CRPF	5551	85	40832	1027	269088	7510	324,093
BSF	5466	0	37803	0	220636	0	263,905
CISF	1654	0	33814	0	120545	0	156,013
SSB	2287	7	13748	183	79844	3152	99,221
ITBP	2101	0	13258	0	73599	480	89,438
AR	1265	0	4533	158	57736	2716	66,408
Total	18324	92	143988	1368	821448	13858	999,078

Annexure-II

Referred to in reply to part (c) of Lok Sabha
Unstarred Q.No.3328 for answer on 01.01.2019

(Rs in Crores)

Force	2016-17		2017-18		2018-19	
	Budget Allocation (Capital)	Expenditure in %age.	Budget Allocation (Capital)	Expenditure in %age.	Budget Estimate (BE) Capital	Expenditure in %age. (as on 27.12.2018)
CRPF	515.17	101.19	888.27	98.62	795.69	87.54
BSF	546.55	98.89	765.55	92.50	796.83	53.04
ITBP	417.45	98.58	558.87	96.30	578.79	57.79
SSB	390.38	110.51	570.20	94.03	614.77	72.55
CISF	153.42	90.22	281.54	99.31	325.10	64.68
AR	174.48	98.66	282.27	87.66	296.37	47.42

Measures taken to improve the working conditions among the force personnel

- i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.**
- (ii) Regular interaction of officers with troops to find out and redress their grievances.**
- (iii) Ensuring adequate rest and relief by regulating the duty hours.**
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.**
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).**
- (vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.**
- (vii) Adequately compensating the troops deployed in difficult areas.**
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.**
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**
- (x) Forces have been advised to ensure that the officers during their visit to posts may check on the aspects of living conditions, clothing, food and equipment and they may also take initiative to get free and frank feedback of the personnel.**
- (xi) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 & 30 years of service.**

Besides above, implementation of suitable model for improvement of working conditions of CAPFs & AR is a continuous process and instructions in this regard are issued from time to time by this Ministry.